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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 392/2017 with CP(CAA) No. 19/NCLT/AHM/2017
With Gujarat High Court C.A. No. 518/2016**

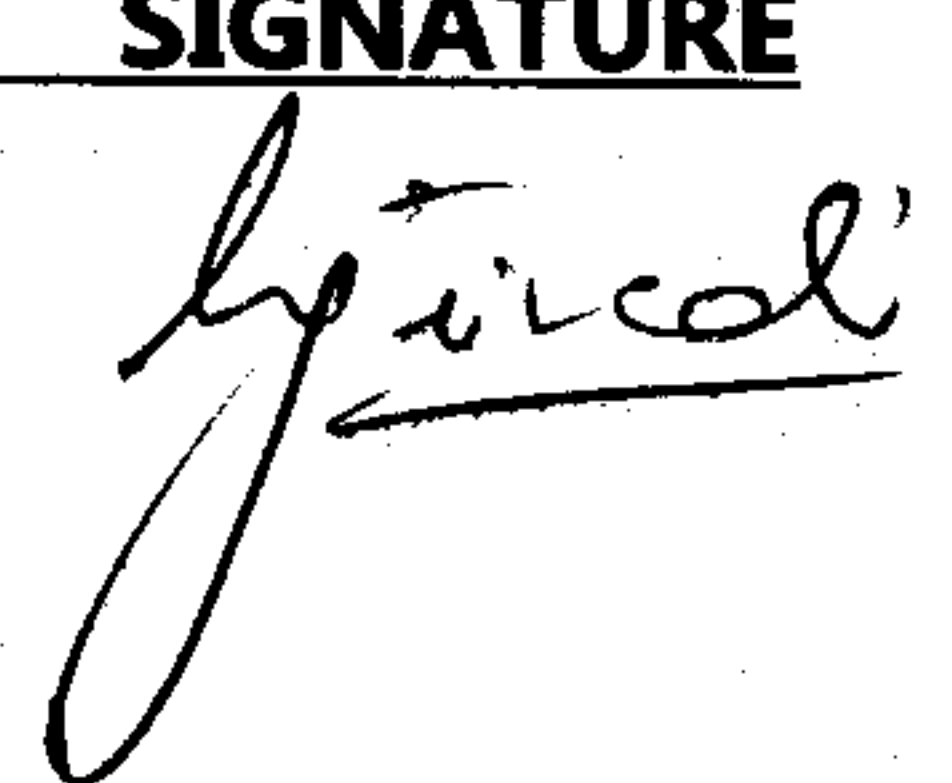
Coram: .

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017**

Name of the Company: Heritage Khirasara Palace Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

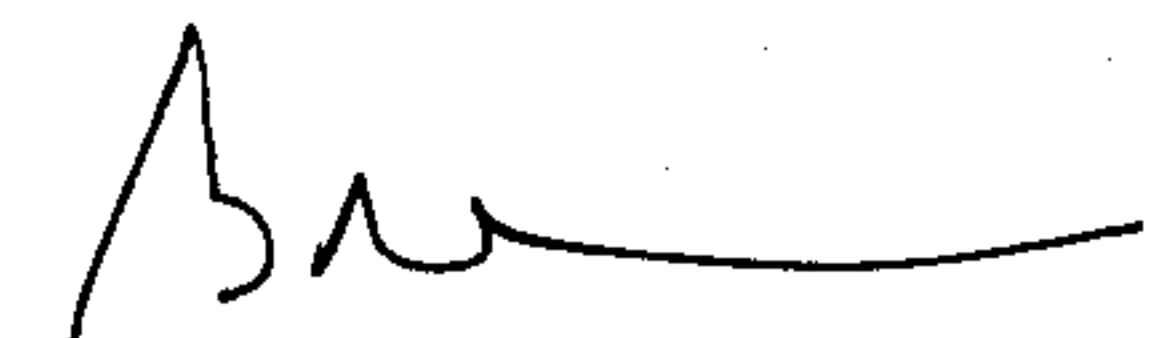
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HIREN TRIVEDI	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Mr. Hiren Trivedi i/b Learned Advocate Sharvil Majmudar present for Petitioner. None present for RD.

Matter relates to division bench.

Hence, list the matter before division bench on 22.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of December, 2017.